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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

Original Application No. 196/2024/EZ

IN THE MATTER OF:

Arup Jyoti Das & Ors.

...Applicants

-Versus-

The State of Assam & Ors.

...Respondents

I N D E X

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2.	True copy of letter No. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025	A	8 - 9
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4.	True copy of letter dated 30.08.2025 from District Commissioner, Dhemaji	C	15
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	dated 09.09.2025 from District Commissioner, Dhubri along with		
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Place: Guwahati, Assam.

Date: 20th, April, 2026.

Filed by:

Surendra Kumar
Advocate

Surendra Kumar,
Advocate

E: surendra_kr15@redimail.com

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EASTERN ZONE BENCH, KOLKATA**

Original Application No. 196/2024/EZ



IN THE MATTER OF:

Arup Jyoti Das & Ors.

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...Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF ASSAM POLLUTION
CONTROL BOARD, PURSUANT TO THE SOLEMN ORDER DATED
23.02.2026 PASSED BY THIS HON'BLE TRIBUNAL**

I, Shri Mukunda Madhab Bora, aged approximately 59 years, presently working as Chief Environmental Engineer in the Assam Pollution Control Board (hereinafter referred to as "the Board" or "APCB"), having its principal office at Bamunimaidam, Guwahati – 781 021, Assam, being duly authorised by the Board to swear this affidavit on solemn affirmation, do hereby state as under:

1. That I am the Chief Environmental Engineer of the Assam Pollution Control Board, a statutory authority constituted under the Water (Prevention and Control of Pollution) Act, 1974. I am fully conversant with the facts and circumstances of the present case and am duly competent and authorised to swear this affidavit on behalf of the Board. The present affidavit is being filed in compliance with the Orders dated 11.12.2025 and 23.02.2026 passed by this Hon'ble Tribunal in the above-captioned Original Application.

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2. That this Compliance Affidavit is being filed on behalf of the Assam Pollution Control Board, Respondent herein, in pursuance of and in compliance with the directions issued by this Hon'ble Tribunal, including Orders dated 11.12.2025 and 23.02.2026, passed in the above-captioned Original Application.
3. That the Board, in exercise of its statutory powers and in furtherance of its obligations under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, and the Environment (Protection) Act, 1986, issued letter No. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025, addressed to all 33 (thirty-three) District Magistrates/District Commissioners of the State of Assam, requesting them to furnish comprehensive details of illegal miners operating within their respective jurisdictions, along with the specific enforcement action taken by the concerned District Administration, including particulars of FIRs registered, quantum of minerals illegally excavated, and fines or environmental compensation imposed.



Copy of the said letter dated 11.08.2025 is annexed hereto and marked as Annexure-A.

4. That in response to the Board's aforesaid letter dated 11.08.2025, replies have been received from the following Offices of District Commissioners/Magistrates:
 - (i) Office of the District Commissioner, Kokrajhar — substantive reply vide E.file No. 144120 dated 26.08.2025, which was

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subsequently re-transmitted vide covering letter dated 29.10.2025 in response to the Board's 1st Reminder;

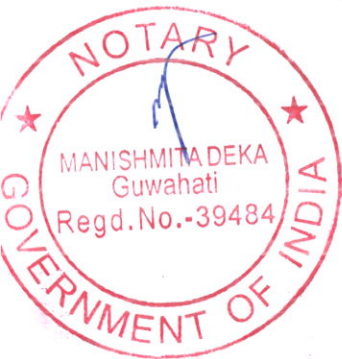
- (ii) Office of the District Commissioner, Dhemaji — reply dated 30.08.2025;
- (iii) Office of the District Commissioner, Dhubri — detailed report/Annexure-I dated 09.09.2025.

Copy of the letter dated 26.08.2025 (E.file No.144120) along with covering letter dated 29.10.2025 from the District Commissioner, Kokrajhar, and copy of the letter dated 30.08.2025 from the District Commissioner, Dhemaji, are annexed hereto and marked as Annexure- B and C respectively.

5. That the District Commissioner, Dhubri, vide report No. DPD.300/2024/Forest Misc/ dated 09.09.2025, submitted a detailed report (Annexure-I to the said report) concerning illegal mining activities detected within Dhubri District and has further informed that the Divisional Forest Officer has already imposed the fine.

Copy of the report No. DPD.300/2024/Forest Misc/ dated 09.09.2025 received from the District Commissioner, Dhubri, together with Annexure-I thereto, is annexed hereto and marked as Annexure-D.

6. That as the remaining 30 (thirty) District Commissioners/Magistrates out of the 33 districts to which the Board's letter dated 11.08.2025 was addressed, had not furnished the requisite information, the Board diligently issued three

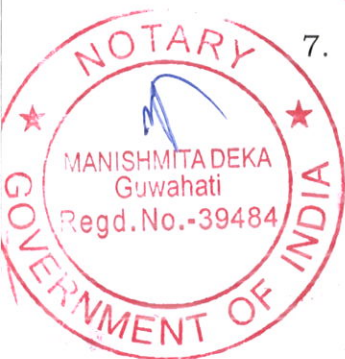


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successive reminder letters to all District Magistrates/Commissioners, calling upon them to furnish the requisite information forthwith, the particulars whereof are as follows:

- (i) 1st Reminder Letter No. LGL-11013(12)/4/2024/23 dated 22.10.2025;
- (ii) 2nd Reminder Letter No. LGL-11013(12)/4/2024/34 dated 10.12.2025;
- (iii) 3rd Reminder Letter No. LGL-11013(12)/4/2024/37 dated 31.03.2026, issued expressly noting that the Board is required to file its compliance affidavit before this Hon'ble Tribunal and the next date of hearing is on 22.04.2026.

Copies of the 1st, 2nd and 3rd Reminder Letters dated 22.10.2025, 10.12.2025 and 31.03.2026 are annexed hereto and marked as Annexure-E, Annexure-F and Annexure-G respectively.



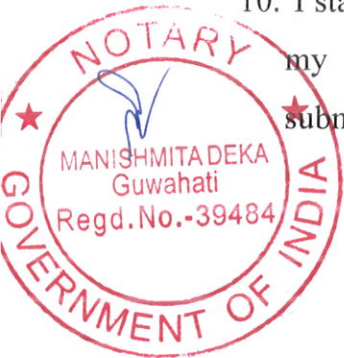
7. That this deponent most respectfully submits that the Assam Pollution Control Board is a statutory authority under the Water (Prevention and Control of Pollution) Act, 1974, discharging regulatory functions for the prevention, control, and abatement of environmental pollution in the State of Assam. The Board has acted diligently in compliance with this Hon'ble Tribunal's orders and has made consistent efforts to gather information from all 33 districts of Assam. As disclosed herein, responses have been received from only 3 (three) out of 33 districts, namely Kokrajhar, Dhemaji and Dhubri. 30 (thirty) districts remain non-compliant despite three successive reminder letters issued on 22.10.2025, 10.12.2025, and 31.03.2026. The Board shall continue to pursue the matter with the

Sl. No..... 34.....
Date..... 20/04/2026.....

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non-responding District Magistrates/Commissioners and shall submit a further update to this Hon'ble Tribunal as and when responses are received. The Board remains fully committed to compliance with all directions of this Hon'ble Tribunal.

8. That the Respondent-Board most respectfully craves the leaves of this Hon'ble Tribunal to file such additional or supplementary affidavit(s), documents, or reports as may be necessary or as may be required and directed by this Hon'ble Tribunal from time to time.
9. That the answering respondent states and submits that they are ready and willing to abide by the order/s direction/s made by this Hon'ble Tribunal and has taken all possible steps to comply with the directions of the Hon'ble Tribunal.
10. I state that the statements contained in Paragraphs no. 1 to 9 are true to the best of my knowledge and belief, based on records and the rest are my humble submissions before this Hon'ble Tribunal.



Meekunda Madhub Bora

DEPONENT

VERIFICATION

I, the deponent herein above, do hereby verify the contents of this affidavit to be true and correct to the best of my knowledge and belief, and no part of this affidavit is false and nothing material has been concealed therefrom.

Verified at Guwahati on this 20th day of April, 2026

Meekunda Madhub Bora

Identified by me

DEPONENT

Siddhartha Barua
Advocate
495/99 -

[Signature]
NOTARY
MANISHMITA DEKA
Govt. of India
Guwahati, Regd. No. - 39484

Solemnly affirmed before me this day, I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.



Assam Pollution Control Board

(Department of Environment, Forest & Climate Change, Govt. of Assam)

অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ

(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



LIFE
Lifestyle for
Environment

LGL-11013(12)/4/2024-Legal-PCBA/18

Date: August.2025

To : District Magistrate
(As per the list)
Government of Assam

Sub : Request for Information on Illegal Mining Activities under Your Jurisdiction

Sir/Madam,

With reference to the subject cited above, and in exercise of the powers conferred under **Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, Section 31A of the Air (Prevention and Control of Pollution) Act, 1981, and Section 5 of the Environment (Protection) Act, 1986** (as delegated by the Central Government), you are hereby requested to furnish the following details of **illegal miners operating under your jurisdiction**:

Sl No.	Name and Address of Illegal Miners	Whether FIR was filed against the Miner (If yes, provide FIR No., Date & Police Station)	Quantum of Minerals (Sand, Gravel, Stones, etc.) mined/excavated	Whether any Fine or Environmental Compensation imposed (If yes, specify details)	Additional information/Remarks.
1.					
2.					
3.					

You are requested to provide the above information at the earliest, preferably within **7 (seven) days** from the date of issue of this letter, to enable this office to take necessary action as per environmental laws.

Digitally signed by ^{Your} faithfully,
Gautam Kr Misra
Date: 11-08-2025
16:34:07

Member Secretary,
Assam Pollution Control Board

Copy for favour of information to:

1. The Secretary to Government of Assam, DoEF&CC, Dispur-06,

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2550258; Website : www.pcbassam.org; E-mail : membersecretary@pcbassam.org

Regional Offices at: Dibrugarh, Golaghat, Sibsagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon, Silchar, Tinsukia & South Bank



1. The District Magistrate, District: Barpeta., PO: Barpeta, Pin: 781301.
2. The District Magistrate, District: Bongaigaon, PO: Bongaigaon, Pin: 783380.
3. The District Magistrate, District: Cachar, PO: Silchar, Pin: 788001.
4. The District Magistrate, District: Darrang, PO: Mangaldai, Pin: 784125.
5. The District Magistrate, District: Dhemaji, PO: Dhemaji, Pin: 787057.
6. The District Magistrate, District: Dhubri, PO: Dhubri, Pin: 783301.
7. The District Magistrate, District: Dibrugarh, PO: Dibrugarh, Pin: 786001.
8. The District Magistrate, District: Goalpara, PO: Goalpara, Pin: 783101.
9. The District Magistrate, District: Golaghat, PO: Golaghat, Pin: 785621.
10. The District Magistrate, District: Hailakandi, PO: Hailakandi, Pin : 788151
11. The District Magistrate, District: Jorhat, PO: Jorhat, Pin: 785001.
12. The District Magistrate, District: Karbi Anglong, PO: Karbi Anglong, Pin: 782460.
13. The District Magistrate, District: Karimganj, PO: Karimganj, Pin: 788710.
14. The District Magistrate, District: Kokrajhar, PO: Kokrajhar, Pin: 783370.
15. The District Magistrate, District: Lakhimpur, PO: North Lakhimpur, Pin: 787001.
16. The District Magistrate, District: Morigaon, PO: Morigaon, Pin: 782105.
17. The District Magistrate, District: Nagaon, PO: Nagaon, Pin: 782001.
18. The District Magistrate, District: Nalbari, PO: Nalbari, Pin: 781335.
19. The District Magistrate, District: Dima Hasao, PO: Halflong, Pin: 788819.
20. The District Magistrate, District: Sivasagar, PO: Sivasagar, Pin: 785640.
21. The District Magistrate, District: Sonitpur, PO: Tezpur, Pin: 784001.
22. The District Magistrate, District: Tinsukia, PO: Tinsukoia, Pin: 786125.
23. The District Magistrate, District: Kamrup, PO: Amingaon, Pin :781031
24. The District Magistrate, District: Kamrup Metro, PO: Guwahati, Pin: 781001
25. The District Magistrate, District: Baksa, PO: Mushalpur, Pin: 781343
26. The District Magistrate, District: Udalguri, PO: Udalguri, Pin : 784509
27. The District Magistrate, District: Chirang, PO: Kalaigaon, Pin : 783380
28. The District Magistrate, District: West Karbi Anglong, PO: Hamren, Pin: 782486.
29. The District Magistrate, District: Bishwanath Chariali, PO: Bishwanath Chariali, Pin : 784176
30. The District Magistrate, District: Hojai, PO: Hojai, Pin: 782435.
31. The District Magistrate, District: Charaideo, PO: Sonari, Pin : 785690
32. The District Magistrate, District: South Salmara- (Mankachar), PO: Hatsingimari, Pin : 783131
33. The District Magistrate, District: Majuli. Jengraimukh road, Pin : 785104

GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT COMMISSIONER
KOKRAJHAR,

e-File No.144120

Dated, Kokrajhar the 29th October, 2025.

To :- ✓ The Member Secretary,
Assam Pollution Control Board,
Bamunimaidam, Guwahati-21.

Sub :- Informations on Illegal Mining Activities under
Kokrajhar District-reg.

Ref :- Letter No. LGL-11013(12)/4/2024/23/106, Dated 24/10/2025.

Sir,

With reference to the subject cited above, I have the honour to inform you that the said report has already been submitted, vide our letter No. E.file No. 144120, dated 26th August, 2025.

However, the same is re-sent for favour of your kind information and necessary action.

Encl:- As stated above.

Yours faithfully,

Addl. District Commissioner (Admin)
Kokrajhar.

Copy to:-

CA to DC for kind appraisal of the District Commissioner, Kokrajhar.

D. G., Law Assistant
ON
3/11/25

Addl. District Commissioner, (Admin)
Kokrajhar.

Assam Pollution Control Board

Receipt No. 2932

Date 3/11/25

Signature [Signature]

GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT COMMISSIONER
KOKRAJHAR.

E.file No. 144120

Dated Kokrajhar the, 26th August,2025

To :- The Member Secretary,
Assam Pollution Control Board,
Bamunimaidam, Guwahati-21.

Sub :- Submission of informations on Illegal Mining Activities under
Kokrajhar District-reg.

Sir,

With reference to the subject cited above, I have the honour to furnish herewith the report on illegal mining activities in respect of Kokrajhar District which may be treated as NIL as per report submitted by DFO, Kachugaon Division/Parbatjhora Division and Haltugaon Division.(copy enclosed for your ready reference)

This is for favour of your kind information and necessary action.

Encl:- As stated above.

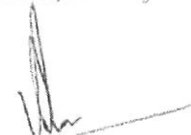
Yours faithfully,

o/c

Copy to:-


Addl. District Commissioner (Admin)
Kokrajhar.

CA to DC for kind appraisal of the District Commissioner, Kokrajhar.


Addl. District Commissioner, (Admin)
Kokrajhar.

Issue No. 2333-2334
Date 26/08/25


 GOVERNMENT OF ASSAM
 BODOLAND TERRITORIAL COUNCIL

OFFICE OF THE DIVISIONAL FOREST OFFICER :: HALTUGAON DIVISION, KOKRAJHAR

No.B/H-D/16/8/illegalities/ 2145

Dated: 22-08-2025

To

The Addl. District Commissioner, (Admin)
Kokrajhar.

Sub: Submission of report regarding Illegal Mining Activities under Haltugaon Division, Kokrajhar.

Ref: The Addl. DC, Kokrajhar's Ltr. E-File No. 144120-Dtd. Koj. The 18th Aug./2025


Madam,

With reference to the subject and the letter No. under reference, I have the honour to submit herewith report of Illegal Mining Activities under Haltugaon Division, Kokrajhar as per format duly filled-in for favour of your ready reference as follows:

Sl. No.	Name and Address of Illegal Miners	Whether FIR was filed against the Miners (If yes, provide FIR No., Date & Police Station)	Quantum of Minerals (Sand, Gravel, Stone etc.) mined/excavated)	Whether any Fine or Environmental Compensation imposed (If yes, specify details)	Additional Information / Remarks.
1	Nil	N/A	N/A	N/A	---
2	Nil	N/A	N/A	N/A	---
3	Nil	N/A	N/A	N/A	---

This is for favour of your kind information and necessary action.

Yours faithfully,


 Divisional Forest Officer,
 Haltugaon Division, Kokrajhar



GOVERNMENT OF ASSAM
OFFICE OF THE DIVISIONAL FOREST OFFICER
PARBATJHORA DIVISION:: SUPARIGHAT

E-mail:dfo.t.parnatjhora@gmail.com

No. A/PJD/Mining Plan/2025-26/ 562-63

Dated, :--19/08/2025

To,
The Addl. District Commissioner
Kokrajhar District ,Kokrajhar.

Sub:- Request for information on Illegal Mining Activities under your Jurisdiction.-reg.

Ref: Your letter Memo .E.File No. 144120, dt-18-08-2025.

Sir,

With reference to the subject cited above, I have the honour to furnish herewith the report of illegal miners operating as per format enclosed from your end pertaining to Parbatjhora Division,Suparighat.

Sl.No.	Name and address of illegal miners	Whether FIR was filed against the Miner (If yes, provide FIR	Quantum of Minerals(Sand, Gravel,stones etc.) Mined / Excavated.	Whether any fine or Environmental Compensation imposed(If yes,specify details)	Additional information or Remarks
1	Nil	Not filed	Nil	Nil	Nil

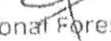
This is for favour of your kind information and necessary action.

Yours faithfully,


Divisional Forest Officer

Parbatjhora Division, Suparighat

Copy to the Addl.Principal Chief Conservator of Forests cum Council Head of Department, BTC, Kokrajhar for favour of his kind information.


Divisional Forest Officer
Parbatjhora Division, Suparighat



DA (Admin)

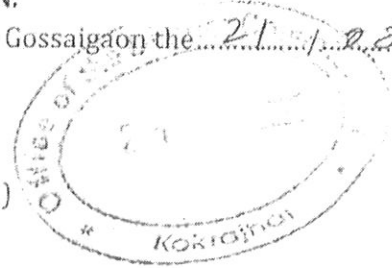
Government of Assam
 BODOLAND TERRITORIAL COUNCIL::: DEPARTMENT OF FOREST ::
 OFFICE OF THE DIVISIONAL FOREST OFFICER: KACHUGAON DIVISION
 GOSSAIGAON.

Memo No. B/77/1/Illegal/ 3 5 / 5-

Date Gossaigaon the 21/8/2025.

To,

✓ The Addl. District Commissioner (Admin)
 Kokrajhar District, Kokrajhar.



Sub:- Request for information on illegal Mining Activities under your jurisdiction-reg.

Ref: Your Letter No. E.file No. 144120, dated Gossaigaon the 18th August, 2025.

Sir,

With the subject and reference cited above, I have the honour to submit herewith the report of illegal miners operating under the jurisdiction of the undersigned. In connection with this, the Rangers and Depot Officers under my division were directed to cause survey at the concerned jurisdictions. Accordingly, survey reports have been submitted by the concerned Range Officers and Depot Officers which bear nil report.

In this regard, I have the honour to submit herewith nil report from this end pertaining to illegal Mining Activities under this division.

Encl: As stated above

Divisional Forest Officer
 Kachugaon Division, Gossaigaon



GOVT. OF ASSAM
OFFICE OF THE DISTRICT COMMISSIONER
DHEMAJI DISTRICT. DHEMAJI-787057
(Transformation & Development Branch)

e-mail: dc-dhemaji@nic.in

phone no.03753-224208

To,

The Member Secretary,
Assam Pollution Control Board,
Bamunimaidam, Ghy-21.

Sub- Regarding information on Illegal Mining Activities.

Ref.- Your letter No. LGL-11013(12)/4/2024-Legal-PCBA/18 Dtd-11-08-2025.

Sir,

With reference to the subject cited above, I have the honour to inform you that the required information on Illegal Mining Activities in respect of Dhemaji district may be treated as NIL.

This is for your kind information and necessary action.

Yours faithfully

Digitally signed by
NAMPUI VANLAL LIMPUIA
Date: 30-08-2025 10:12:01

Addl. District Commissioner (Forest)
Dhemaji

Copy To-

1. The PA to the D.C. for kind appraisal of the District Commissioner.

e-Signed/-

Addl. District Commissioner (Forest)
Dhemaji



GOVT. OF ASSAM
OFFICE OF THE DISTRICT COMMISSIONER DHUBRI DIST.: DHUBRI
(TRANSFORMATION & DEVELOPMENT BRANCH)
03662-23050 (O)/230030 (R)/232760 (F) Email : dc-dhubri@nic.in

No. DPD.300/2024/Forest Misc/

Dated Dhubri the 09/9/2025.

To

The Member Secretary
Assam Pollution Control Board
(Department of Environment Forest & Climate Change,
Govt. of Assam.

Sub: **Regarding information of illegal Mining Activities under Dhubri District.**

Ref: Your letter No. LGL-11013(2)/4/2024- Legal – PCBA/18 Dated: 11-08-2025.

Sir,

With reference to the subject cited above, I have the honour to submit herewith detailed report on illegal Mining Activities (as per the format included in **Annexure -I**) in respect of Dhubri District as reported by the Divisional Forest Officer, Dhubri .

This is for favour of your kind information and necessary action.

Encl: As stated above

Yours faithfully

Addl. District Commissioner (Dev.)
Dhubri

Memo No. DPD.300/2024/Forest Misc/
Copy to:

(A)

Dated Dhubri the 09/9/2025.

PA to DC for kind appraisal of the District Commissioner, Dhubri.

Sd/-
Addl. District Commissioner (Dev.)
Dhubri

Data of detection of illegal mining of minor minerals under dhubri forest division (01/04/2025- 08/09/2025) Annexure 1

Sl No	Name & Address of illegal minor	Whether FIR was filled against the Miner (if yes provide FIR No. Date & Police Station)	Quantam of Minerals (Sand, Gravel, Stones etc.) mined/excavated	Whether any fine or Environmental compensation imposed (if yes specify details.)	Additional information/remarks
1	Sri Kadam Ali, S/O-Danaullah Sk, Vill-Charua Bakhra, P.O- Chirakuta, P.S- Chapar, Dist- Dhubri, (Assam)	No	JCB bearing Registration No. Nil was used for illegal extraction of Earth illegally	Fine of Rs. 70000/- was imposed on the JCB owner	The JCB was seized while involved in illegal mining of Earth at Govt khas land
2	Sri Shaha Alom Sk., S/O-Megha Sk., Vill-Toppara Jhawpara, P.O-Rangamati, P.S-Gauripur, Dist- Dhubri, Assam	No	JCB Bearing registration No. AS-178/8183 was used for excavation of Earth measuring 30.8 Cu.m illegally	Fine of Rs. 60000/- was imposed on the JCB owner	The JCB was seized while involved in illegal mining of Earth at Govt khas land
3	Sri Minajul Hoque, S/O- Hamidul Hoque, Vill-Kherbari, P.O- Kherbari, P.S-Agomari, Dist-Dhubri, (Assam)	No	JCB bearing Registration No. WB- 63A/7946 was used for illegal extraction of Earth illegally	Fine of Rs. 75000/- was imposed on the JCB owner	The JCB was seized while involved in illegal mining of Earth at Govt khas land
4	Sri Ashit Ghosh, S/O Anil Chandra Ghosh, Vill-Pashim Jitpur Bholar dabri, PO- Alipurduar Junction, PS- Alipurduar, Dist- Alipurduar, West Bengal	No	Earth measuring 1040 Cu.M	Fine of Rs. 30000/- was imposed on the claimant of the Earth	
5	Sri Sazzad Sultan S/O Shohom Ali, village Dudhnath, P.O - Talapara, P.S - Bilasipara, Dist- Dhubri (Assam)	No	JCB Bearing registration No. ML-13A/4339 was used for excavation of Earth measuring 35.91 Cu.m illegally	Fine of Rs. 50,000/- was imposed on the the JCB owner	JCB was seized while involved in illegal mining of earth at Govt. khas land.
6	Sri Monach Ali Sheikh S/O Lt. Ajom Ali, Vill- Bhelakoba Pt-III, P.O/PS - Sapatgram, Dist- Dhubri, Assam	No	JCB Bearing registration No. AS-17M/7233 was used for excavation of earth measuring 68.25 Cu.m illegally	Fine of Rs. 10000/- was imposed on the JCB owner	The JCB was seized while involved in illegal mining of Earth at Govt khas land.
7	Sri Tananjoy Roy (Owner/ Manager of M/S Bajrang Brick Industry) S/O Mahendra Nath Roy, village Titsterpar, P.O Tistarpar, P.S Dhubri, Dist Dhubri, Assam	NO	Earth measuring 505. 25 Cu.m	Fine of Rs. 30000/- was imposed on the claimant of the Earth	
8	Sri Rabiya Hoque (Owner/ Manager M/S BBI Bricks) s/O - Bokatar Ali Bepari, Village Balajan, P.O - Balajan, P.S - Gauripur, Dist- Dhubri (Assam)	No	Brick earth, 367.65 Cu.m & Raw Bricks, 1,00,000 measuring 160 cu.m	Fine of Rs. 30000/- imposed on the claimant of the earth.	
9	Sri Abdus Salam Sk (Owner / manager M/S Raj Bricks) S/O Monsur Ali of village Modhusoulmari, P.O/P.S - Gauripur, Dist- Dhubri (Assam)	No	Brick earth, 534.38 Cu.m & Raw Bricks, 100000 measuring 160 Cu.m	Fine of Rs. 30000/- was imposed on the claimant of the earth	

Addl. District Commissioner

 Dhubi



Assam Pollution Control Board
(Department of Environment, Forest & Climate Change, Govt. of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ

(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



LIFE
Lifestyle for
Environment

LGL-11013(12)/4/2024/23

Date.....October.2025

To : District Magistrate
(As per the list)
Government of Assam

Sub : Request for Information on Illegal Mining Activities under Your Jurisdiction

Ref : letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025

Sir/Madam,

With reference to the subject cited above, it is to inform you that you were requested to furnish the details of **illegal miners operating under your jurisdiction** vide letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025 (copy enclosed). However, the response is yet to be received.

Therefore, you are once again requested to provide the information at the earliest possible.

Your faithfully,

Encl: As stated.


Member Secretary

Assam Pollution Control Board

Copy to:

1. The Secretary to Government of Assam, DoEF&CC. Dispur-06

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2550258; Website : www.pcbassam.org; E-mail : membersecretary@pcbassam.org

Regional Offices at : Dibrugarh, Golaghat, Sibsagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon, Silchar, Tinsukia & South Bank

1. The Deputy Commissioner, District: Barpeta.,PO: Barpeta,Pin: 781301.
2. The Deputy Commissioner, District: Bongaigaon, PO: Bongaigaon,Pin: 783380.
3. The Deputy Commissioner, District: Cachar, PO: Silchar,Pin: 788001.
4. The Deputy Commissioner, District: Darrang, PO: Mangaldai,Pin: 784125.
5. The Deputy Commissioner, District: Dibrugarh, PO: Dibrugarh,Pin: 786001.
6. The Deputy Commissioner, District: Goalpara, PO: Goalpara,Pin: 783101.
7. The Deputy Commissioner, District: Golaghat, PO: Golaghat, Pin: 785621.
8. The Deputy Commissioner, District:Hailakandi, PO: Hailakandi, Pin : 788151
9. The Deputy Commissioner, District: Jorhat, PO: Jorhat, Pin: 785001.
10. The Deputy Commissioner, District: Karbi Anglong, PO: Karbi Anglong, Pin: 782460.
11. The Deputy Commissioner, District: Karimganj, PO: Karimganj, Pin: 788710.
12. The Deputy Commissioner, District: Kokrajhar, PO: Kokrajhar, Pin: 783370.
13. The Deputy Commissioner, District: Lakhimpur, PO: North Lakhimpur, Pin: 787001.
14. The Deputy Commissioner , District: Morigaon, PO: Morigaon, Pin: 782105.
15. The Deputy Commissioner, District: Nagaon, PO: Nagaon, Pin: 782001.
16. The Deputy Commissioner, District: Nalbari, PO: Nalbari, Pin: 781335.
17. The Deputy Commissioner, District: Dima Hasao, PO: Hafflong, Pin: 788819.
18. The Deputy Commissioner, District: Sivasagar, PO: Sivasagar, Pin: 785640.
19. The Deputy Commissioner, District: Sonitpur, PO: Tezpur, Pin: 784001.
20. The Deputy Commissioner, District: Tinsukia, PO: Tinsukoia, Pin: 786125.
21. The Deputy Commissioner, District: Kamrup, PO: Amingaon, Pin :781031
22. The Deputy Commissioner, District: Kamrup Metro, PO: Guwahati, Pin : 781001

23. The Deputy Commissioner, District: Baksa, PO: Mushalpur, Pin: 781343
24. The Deputy Commissioner, District: Udalguri, PO: Udalguri, Pin : 784509
25. The Deputy Commissioner, District: Chirang, PO: Kalaigaon, Pin : 783380
26. The Deputy Commissioner, District: West Karbi Anglong, PO: Hamren, Pin: 782486.
27. The Deputy Commissioner, District: Bishwanath Chariali, PO: Bishwanath Chariali, Pin : 784176
28. The Deputy Commissioner, District: Hojai, PO: Hojai, Pin: 782435.
29. The Deputy Commissioner, District: Charaideo, PO: Sonari, Pin : 785690
30. The Deputy Commissioner, District: South Salmara- (Mankachar), PO: Hatsingimari, Pin : 783131
31. The Deputy Commissioner, District: Majuli, Jengraimulch road, Pin : 785104

LGL-11013(12)/4/2024-Legal-PCBA



Assam Pollution Control Board
(Department of Environment, Forest & Climate Change, Govt. of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ

(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



LGL-11013(12)/4/2024/34

Dated: 10th December.2025

To

District Magistrate
(As per the list)
Government of Assam

Sub : Request for Information on Illegal Mining Activities under Your Jurisdiction

Ref : 1. letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025
2. letter no. LGL-11013(12)/4/2024/23 dated 22nd October, 2025

Sir/Madam,

With reference to the subject cited above, it is to inform you that you were requested to furnish the details of illegal miners operating under your jurisdiction vide letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025 and reminder letter No. letter no. LGL-11013(12)/4/2024/23 dated 22nd October,2025 (copies enclosed). However, the response is yet to be received.

Therefore, you are once again requested to provide the information at the earliest possible.

Yours faithfully,

Digitally signed by
Gautam Kr Misra
Date: 10-12-2025
16:25:16

Encl: As stated.

Member Secretary
Assam Pollution Control Board

Memo No. LGL-11013(12)/4/2024/34-A

Date 10th December.2025

Copy to:

1. The Secretary to Government of Assam, DoEF&CC. Dispur-06

Member Secretary

1. The Deputy Commissioner, District: Barpeta.,PO: Barpeta,Pin: 781301.
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30. The Deputy Commissioner, District: Majuli.Jengraimukh road, Pin : 785104



Assam Pollution Control Board
(Department of Environment, Forest & Climate Change, Govt. of Assam)

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(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



LGL-11013(12)/4/2024/37

Date March.2026

To : District Magistrate
(As per the list)
Government of Assam

Sub : Request for Information on Illegal Mining Activities under Your Jurisdiction

Ref : 1. Hon'ble NGT order dtd. 11.12.25
2. letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025
3. letter no. LGL-11013(12)/4/2024/23 issued on 22nd October,2025
4. letter no. LGL-11013(12)/4/2024/34 dated 10th December, 2025

Sir/Madam,

With reference to the subject cited above, it is to inform you that you were requested to furnish the details of **illegal miners operating under your jurisdiction** in compliance of Hon'ble NGT order dtd. 11.12.25 passed in OA no. 196/2024 (Arup Jyoti Das & Ors VS State of Assam & Ors) vide letter no. LGL-11013(12)/4/2024-Legal-PCBA/18 dated 11.08.2025 followed by reminder letter 1 No.LGL-11013(12)/4/2024/23 issued on 22.10.2025 and reminder letter 2 No. LGL-11013(12)/4/2024/34 dated 10.12. 2025 (copies enclosed). However, the response from your end is yet to be received.

Therefore, you are once again requested to provide the information at the earliest possible as the Board has to file affidavit before the Hon'ble Tribunal. The next date for hearing is on 22.04.2026.

Yours faithfully,

Digitally signed by
MOUSUMI BARDALAI
Date: 31-03-2026

~~Member Secretary~~

Assam Pollution Control Board

Encl: As stated.

Memo No. LGL-11013(12)/4/2024/37-A

Date March.2026

Copy to:

1. The Secretary to Government of Assam, DoEF&CC. Dispur-06

Member Secretary

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

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